

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:2378
ANSWERED ON:09.08.2010
DELIMITATION OF CONSTITUENCIES
Thomas Shri P. T.

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether any complaints regarding delimitation of constituencies of local self Government institutions in various States have been received by the Government; and

(b) if so, the details thereof alongwith the action proposed/taken in this regard?

Answer

MINISTER OF PANCHAYATI RAJ (Dr. C. P. JOSHI)

(a) & (b): Local Government is a State subject and delimitation of Panchayat constituencies is within the competence of State Governments/UT Administrations. Objections and complaints regarding delimitation of Panchayat constituencies are also received and dealt with at the State level.